

NATIONAL LOK ADALAT

13th day of July, 2019

BENCH NO. – III

COURT ROOM NO. 34

CENTENARY BUILDING, HIGH COURT, CALCUTTA

**The Hon'ble Justice Tirthankar Ghosh
Smt. Aruna Chatterjee, Learned Advocate**

Sl. No.	Case No.	Name of The Parties
1.	FMAT 577/2019	Bina Sen & Ors. –Vs- National Insurance Company Ltd. & Anr.
2	FMAT 916/2018	Jharna Bhowmick –Vs- The National Insurance Co. Ltd. & Ors.
3.	FMAT 1206/2018	Subal Halder –Vs- The Branch Manager, United India Insurance Company Ltd. & Anr.
4.	FMAT 1316/2017	Forjan Sekh –Vs- National Insurance Company Ltd. & Anr.
5.	FMAT 576/2019	Toton Ghosh –Vs- United India Insurance Company Ltd. & Anr.
6.	FMAT 575/2019	Bina Sen –Vs- The National Insurance Company Ltd. & Anr.
7.	FMAT 328/18 with CAN 2829/18	Sarala Mahato & Anr. Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.
8.	FMAT 303/16 with CAN 8952/16	Sangita Mal(Miss.) and others Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.
9.	FMAT 161/19	Amena Begum Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.
10.	FMAT 867/18	New India Assurance Co. Ltd. Vs. Rejina Bibi & Ors.
11.	FMAT 153/18	Anjali Murmu and others Vs. Bajaj Allianz General Insurance Co. Ltd. & Anr.
12.	FMAT 560/18	Niyati Pal & Ors. Vs. United India Insurance Co. Ltd. & Anr.
13.	FMAT 1197/16	Rina Mitra & Anr. Vs. Shriram General Insurance Co. Ltd. & Anr.
14.	WP 19177(w)/2006	Md. Ashraf Jamal –Vs- C.E.S.C. Ltd & Ors.
15.	WP 21902(w)/2006	Fatema Khalil –Vs- C.E.S.C. Ltd & Ors.
16.	WP 21218(w)/2006	Md. Ishaque –Vs- C.E.S.C. Ltd & Ors.
17.	WP 21407(w)/2006	Suresh Shaw –Vs- C.E.S.C. Ltd & Ors.
18.	WP 21629(w)/2006	Imarul Haque –Vs- C.E.S.C. Ltd & Ors.
19.	WP 18033(w)/2008	Sk. Ali Jan –Vs- C.E.S.C. Ltd & Ors.
20.	WP 7943(w)/2008	Md. Hanif –Vs- C.E.S.C. Ltd & Ors.
21.	WP 10850(w)/2006	Sunil Pal –Vs- C.E.S.C. Ltd & Ors.
22.	WP 12399(w)/2009	Jharna Kayal @ Jharna Koyal –Vs- C.E.S.C. Ltd & Ors.
23.	WP 20095(w)/2006	Md. Serajuddin –Vs- C.E.S.C. Ltd & Ors.
24.	WP 9270(w)/2009	Sabnam Ahmed Siddique –Vs- C.E.S.C. Ltd & Ors.
25.	WP 18421(w)/2011	Krishan Kumar Garwal @ Krishan Kumar –Vs- C.E.S.C. Ltd & Ors.
26.	WP 5997(w)/2014	Diplai Mallick –Vs- C.E.S.C. Ltd & Ors.
27.	WP 6177(w)/2012	Ram Dayal Ram –Vs- C.E.S.C. Ltd & Ors.
28.	WP 4477(w)/2017	Asif Ali Khan –Vs- C.E.S.C. Ltd & Ors.
29.	WP 7770(w)/2012	Mohan Lal Datta –Vs- C.E.S.C. Ltd & Ors.
30.	WP 17378(w)/2012	Anju Jaiswal –Vs- C.E.S.C. Ltd & Ors.
31.	WP 10375(w)/2012	Gita Roy –Vs- C.E.S.C. Ltd & Ors.
32.	WP 17124(w)/2011	Sagufta Parween –Vs- C.E.S.C. Ltd & Ors.

33.	WP 26192(w)/2013	Raj Kumar Gupta -Vs- C.E.S.C. Ltd & Ors.
34.	WP 7513(w)/2015	Iqbal Dawoodbhai -Vs- The Chief Engineer, CRM Cell, WBSEDCL & Ors.
35.	WP 19119(w)/2009	Shibnath Das -Vs- C.E.S.C. Ltd & Ors.
36.	WP 20476(w)/2008	Chameli Das & Ors. -Vs- State of West Bengal & Ors.
37.	WP 21893(w)/2006	Janab Juber Alam -Vs- C.E.S.C. Ltd & Ors.
38.	WP 18487(w)/2008	Ramsevak Das -Vs- C.E.S.C. Ltd & Ors.
39.	CP 626/2015	Tijiya Steel Private Limited Vs. SHREEJEE CERAMICS
40.	ACO 10/2013 APOT 54/2013 CP 233/2008	Kanti Commercials Private Ltd. Vs Dunlop India Ltd. & Anr.
41.	FA 111- 114/2001	Sanwar Ali Khan & Ors. Vs. State of West Bengal & Ors.